

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 10501-10511/2019

(Arising out of impugned final judgment and order dated 12-02-2019 in CMWP No. 2678/2008, CMWP No. 2679/2008, CMWP No. 2686/2008, CMWP No. 6978/2008, CMWP No. 2655/2008, CMWP No. 5204/2008, CMWP No. 6215/2009, CMWP No. 9402/2007, CMWP No. 4729/2007, CMWP No. 7611/2008 and CMWP No. 5203/2008 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.ETC.

Petitioner(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68212/2019-EXEMPTION FROM FILING O.T. and IA No.68214/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 18711/2019 (XI)

(FOR ADMISSION and I.R. and IA No.85081/2019-EXEMPTION FROM FILING O.T. and IA No.85079/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85080/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 18717/2019 (XI)

(FOR ADMISSION and I.R. and IA No.85118/2019-EXEMPTION FROM FILING O.T. and IA No.85117/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85119/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13458-13468/2019 (XI)

(FOR ADMISSION and I.R. and IA No.86462/2019-EXEMPTION FROM FILING O.T. and IA No.86461/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-07-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. Shyam Divan, Sr. Adv.

Mr. Arvind Varma, Sr. Adv.
Mr. Sarvesh Singh Baghel, AOR

Mr. Arvind Datar, Sr. Adv.
Mr. Joy Basu, Sr. Adv.
Mr. Varun Sarin, Adv.
Mr. Ashok Mathur, AOR

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Aman Vachher, Adv.
Mr. Sajit Mohamed, Adv.
Mr. Dhiraj, Adv.
Mr. Sanjeev Singh, Adv.
Mr. Ashutosh Dubey, Adv.
Mr. Naveen Chawla, Adv.
Mr. Abishek Chauhan, Adv.
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Mr. Jayant Bhushan, Sr. Adv.
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Ms. Devika Khanna, Adv.
Mr. Satyajit Saha, Adv.

Mr. Kumar Dushyant Singh, AOR

Mr. Sanjeev Anand, AOR
Mr. Suresh Khadav, Adv.
Mr. Varun K. Bala, Adv.

Mr. E. R. Kumar, Adv.
Mr. Sumit Goel, Adv.
Ms. Tanya Chaudhry, Adv.
Mr. Raghav Bansal, Adv.
M/S. Parekh & Co., AOR

Mr. P. K. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Babita Sant, Adv.

SLP (C) Nos. 10501-10511/2019 etc.

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is granted.
Issue notice.

As prayed for, counter affidavit may be filed within
two weeks.

Rejoinder, if any, may be filed within two weeks
thereafter.

List the matters on 29th July, 2019.

(NIDHI AHUJA)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR